NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

104. I.A. 4105/2023
IN
C.P.(IB)-113(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **07.03.2024**

NAME OF THE PARTIES: Absotherm Energy Solutions Pvt Limited
V/s.
Ina Techfm Global Solution Pvt Limited.

Appearances:

For Petitioner : Adv. Kunal Katariya i/b. Aagam Joshi

For Respondent : Adv. Nausher Kohli a/w Adv. Prachi Wazalwar for Corporate Debtor and Applicant in IA 4105/23

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Heard the counsel on both side at some length. Upon query raised by this bench about exhibit B on page No.17 regarding undertakings given by Saraswat Cooperative Bank Ltd wherein two different stamps have been affixed on the documents, counsel seeks time to obtain the clarification and file additional affidavit. Let the same be done within two weeks. List on **04.04.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

---Rajeev---